

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

STARRED QUESTION NO:253
ANSWERED ON:08.08.2001
ACTION PLAN TO STABILISE POPULATION
IQBAL AHMED SARADGI;Y.S. VIVEKANANDA REDDY

Will the Minister of PLANNING be pleased to state:

- (a) whether the Union Government have urged the States to submit their action plans to stabilize population growth;
- (b) if so, the number of States who have already submitted their action plans;
- (c) whether these action plans have been examined by the Union Government; and
- (d) if so, the steps being taken by the Union Government to monitor the population control action plan by the States?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF INVESTMENT, MINISTER OF STATE IN THE MINISTRY OF PLANNING, STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

(a) to (d): A statement is laid on the Table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION No. 253 REGARDING NATIONAL COMMISSION ON POPULATION FOR ANSWER ON 8-8-2001 BY SHRI IQBAL AHMED SARADGI AND Y.S. VIVEKANANDA REDDY

(a) to (d): After the adoption of the National Population Policy, 2000, the States were requested to set up State Population Commissions / Councils and to formulate State Population Policies to effectively deal with various issues relating to population stabilization in each State. Whereas 13 States have set up their Population Commissions/ Councils, others are in the process of doing so. To help operationalise the on-going policies/ programmes and recognizing the wide inter State and intra State differences, they have been advised to prepare District Action Plans for the identified high fertility areas for improving the socio-economic and demographic indicators affecting population growth. In addition, the reproductive and child health programmes of the Department of Family Welfare and Externally Aided projects in some States are based on the Annual Action Plans prepared at the district and State level. Though the implementation/ monitoring of the State Population Policies is mainly the responsibility of the respective State Governments, the issues relating to National Socio- Demographic goals as indicated in the National Population Policy, 2000 remain the concern of the Union Government and the National Commission on Population of which all the Chief Ministers are also Members.